

DIRECTORATE GENERAL OF FOREIGN TRADE

DES-VI (FOOD & MISC)

Minutes of the meeting NC-VI held on 24.4.2008

The Meeting No. 03/AM09 for the licensing year 2008-09 to consider the cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2004-09 pertaining to Misc. & Food Products was held on 24.4.2008 under the chairmanship of Shri Anil Aggarwal, Jt. DGFT in his chamber of DGFT office.

List of members present in the meeting is Annexed.

Case No. 13 NC-VI Dated 24.4.2008	Party's Name: M/s. Corner Products Pvt. Ltd., Baroda	Meeting No. & Date 03/09 dt. 24.4.2008	Status Deferred
HQ File No. 01/85/162/705/AM08/DES.VI RLA F.No. 34/24/40/124/AM08	License No. 3410020318 dt. 12.12.2007		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (EURO)
1	63/0- Tooth Brushes (Interdental Cylindrical)	100000.00	Number	1577792.00	28480.00
2	63/0-Tooth Brushes (Interdental Conical)	100000.00	Number	1577792.00	28480.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(Euro)
1	Tooth Brush Head (Cylindrical)	105000.000	Number		
2	Tooth Brush Head (Conical)	105000.000	Number		
3	Relevant Polymer (Polypropylene Granules PET BR003)	4620.00	Kg.		
4	Relevant Polymer (thermoplastic Elastomer TPE)	1050.000	KG		
5	Colour Master Batch for Polypropylene Granules	90.460	KG		
6	Colour Master Batch for TPE- Thermoplastic Elastomer	20.600	KG		
			Total	2,495,622.00	44,131.23

Position: Deferred.

Representative of the firm, Mr. Sethu Nair, senior executive, was present in the meeting. He brought samples of the tooth brush handle and tooth brush heads. As per the decision of the Committee on 20.3.2008 the firm is to intimate the weight of the tooth brush handle indicating separately weight of thermoplastic elastomer (TPE) and polypropylene granules. However, he was not clear about the weight. He was requested to forward these details. He was also requested to inform what polymer is used for making the toothbrush handle and the number of colored handles & colorless handles that will be manufactured for export.

The case will be considered further by NC on receipt of information from the applicant firm.

Case No. 14 NC-VI Dated 24.4.2008	Party's Name: M/s. Mahati Electrics, Puneorner Products Pvt. Ltd., Baroda	Meeting No. & Date 03/09 dt. 24.4.2008	Status Transferred.
HQ File No. 01/85/50/004/AM09/DES.VI RLA F.No. 31/24/40/340/AM08	License No. 3110032470 dt. 24.01.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- Power Generation Set	2.000	Number	158491750.00	4012449.36 US\$
			Total	158491750.00	4012449.36 US\$

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	Draft Tube and Draft embedded Parts	2.000	Set	1994355.00	50490.00
2	Draft Tube Cone and Pipes	2.000	Set	1228845.00	31110.00
3	Components of support jacks and tie rods	2.000	Set	26189.00	663.00
4	Spiral Casing	2.000	Set	1358579.00	34394.00
5	Pit Liner	2.000	Set	182917.00	4630.80
6	Top Cover	2.000	Set	380338.00	9628.80
7	Pivot	2.000	Set	656727.00	16626.00
8	Guide Apparatus	2.000	Set	627315.00	15881.40
9	Runner casting with shaft	2.000	Set	14744126.00	373269.00
10	Operating mechanism for guide vane	2.000	Set	423045.00	10710.00
11	Shaft Seal	2.000	Set	171233.00	4335.00
12	Guide bearing support ring	2.000	Set	253827.00	6426.00
13	Guide bearing Pad	2.000	Set	636582.00	16116.00
14	Guide Vane	2.000	Set	1029812.00	26071.20
15	Regulating Ring	2.000	Set	169218.00	4284.00
16	Cooling Water Pipeline	2.000	Set	145044.00	3672.00
17	Bolts, Nuts, Studs, Sole Plates, support bracket and pipes	2.000	Set	153295.00	3880.90
18	Governor	2.000	Set	2925175.00	74055.06
19	Exciter	2.000	Set	2206820.00	55868.87
20	Excitation Transformer	2.000	Set	1108378.00	28060.20
21	Temperature Braking Cabinet	2.000	Set	487529.00	12342.51
22	Technical Water	1.000	Set	1218823.00	30856.28
23	Turbine Oil Pump	1.000	Set	760545.00	19254.32
24	Low Pressure Air Compressor	1.000	Set	1171287.00	29652.83
25	Air receiver low pressure	1.000	Set	87631.00	2218.50
26	Pipeline for low pressure compressed Air	1.000	Set	106164.00	2687.70
27	High Pressure Air Compressor	1.000	Set	718206.00	18182.42
28	Air receiver High Pressure	1.000	Set	73731.00	1866.60
29	Pipeline for High Pressure Compressed Air	1.000	Set	85616.00	2167.50
30	Mechanic Fixing	1.000	Set	291911.00	7390.14
31	Special Tools	1.000	Set	176168.00	4459.95
32	Spare Components	1.000	Set	6231510.00	157759.76
33	Main Inlet Valve Body and Disc	2.000	Set	4878877.00	123515.88
34	Connecting pipe for Inlet Valve	2.000	Set	337227.00	8537.40
35	By-pass Valve	2.000	Set	64061.00	1621.80

36	Dismantling joint with down stream pipe	2.000	Set	509266.00	12892.00
37	Lever and servo meter	2.000	Set	390007.00	9873.60
38	Air Valve	2.000	Set	58421.00	1479.00
39	Studs, Nuts, Bolts and Sole Plates	2.000	Set	100020.00	2532.15
40	Rotor	2.000	Set	7868637.00	199206.00
41	Rotor Poles	2.000	Set	4255027.00	107722.20
42	Rotor Shaft	2.000	Set	4106357.00	103958.40
43	Stator	2.000	Set	6506029.00	164709.00
44	Collector Ring	2.000	Set	263900.00	6681.00

45	Lower Bracket	2.000	Set	1083801.00	2743.00
46	Upper Bracket	2.000	Set	1119256.00	28335.60
47	Guide Bearing	2.000	Set	427880.00	10832.40
48	Thrust Bearing	2.000	Set	546332.00	13831.20
49	Air Cooler	2.000	Set	596292.00	15096.00
50	Oil Cooler	2.000	Set	555599.00	14065.80
51	Components of Pipe Lines Oil Cooler and Air Cooler	1.000	Set	460051.00	11646.87
52	Protection measuring and control panel for generator	1.000	Set	1808014.00	45772.50
53	Protection measuring and control panel for main Transformer/Cabling	1.000	Set	1808014.00	45772.50
54	Common Control Panel	1.000	Set	1660754.00	42044.40
55	LCU Panel for Generating Set	1.000	Set	1078966.00	27315.60
56	Accessory including PC complete with Key board and mouse in disassembled condition;	1.000	Set	754495.00	19101.13
			Total	83,068,224.00	2,102,997.97

Position:

Decision: Transferred.

The Case was considered the NC as per agenda. It was noted that the product pertains to chapter 85 of ITC (HS). Therefore, Committee decided to transfer the case to NC-2.

Case No. 15 NC-VI Dated 24.4.2008	Party's Name: M/s. Mahati Electrics, Pune Products Pvt. Ltd., Baroda	Meeting No. & Date 03/09 dt. 24.4.2008	Status Transferred
HQ File No. 01/85/50/005/AM09/DES.VI RLA F.No. 31/24/40/308/AM08	License No. 3110032430 dt. 23.01.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0- Power Generation Set	1.000	Number	69134200.00	1739225.18
			Total	69134200.00	1739225.18

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	Lower Draft Tube	1.000	Set	51289.00	1290.30
2	Upper Draft Tube	1,000	set	51289.00	1290.30
3	Draft Tube Elbow	1,000	set	64264.00	1616.70
4	Draft Cone	1,000	set	64264.00	1616.70
5	Water Inlet Cone	1,000	set	25827.00	649.74
6	Spiral Case	1,000	set	782519.00	19686.00
7	Guide Apparatus	1,000	set	659221.00	16584.18
8	Flexible Connector	1,000	set	23313.00	586.50
9	Runner Casting	1,000	set	4765213.00	119879.58
10	Rotor	1,000	set	3709665.00	93324.90
11	Collector Ring	1,000	set	545533.00	13724.10
12	Bottom Ring Seat	1,000	set	109107.00	2744.82
13	Stator	1,000	set	4910000.00	123522.00
14	Padestal Bearing Z360T	1,000	set	218213.00	5489.64
15	Padestal Bearing Z330/350	1,000	set	218213.00	5489.64

15	Feeder Bearing 2520/300d	1,000	set	218213.00	5489.04
16	End Cover	1,000	set	81901.00	2060.40
17	Back wind shield	1,000	set	54533.00	1371.90
18	Back wind-screen cover	1,000	set	54533.00	1371.90
19	Front wind shield	1,000	set	27165.00	683.40
20	Front wind-screen cover	1,000	set	27165.00	683.40
21	Ground Brush	1,000	set	109107.00	2744.82
22	Brush Bar	1,000	set	109107.00	2744.82
23	Flywheel	1,000	set	163640.00	4116.72
24	Flywheel Shield	1,000	set	27165.00	683.40
25	Oil Box	1,000	set	109107.00	2744.82
26	Lubricate Oil Station	1,000	set	109107.00	2744.82
27	Electric Control Panel for Lubricate Oil Station	1,000	set	109188.00	2746.86
28	High Voltage Switchboard XGN2-12	2,000	set	202725.00	5100.00
29	High Voltage Switchboard spare parts	2,000	set	202725.00	5100.00
30	Main Inlet Valve Body and Disc D94X-6/Dg1800	1,000	set	872853.00	21958.56
31	Connecting pipe for main inlet valve	2,000	set	58358.00	1468.80
32	By-pass Valve	1,000	set	29192.00	734.40
33	Connecting pipe for by-pass valve	2,000	set	4865.00	122.40
34	Stud and Bolt M36*195	88,000	set	7136.00	179.52
35	Stud and Bolt M16*95	16,000	set	649.00	16.32
36	Protection, measuring and control for generator	1,000	set	810900.00	20400.00
37	Protection, measuring and control panel for main Transformer/Cabling	1,000	set	608175.00	15300.00
38	Common control cubicle	1,000	set	1013625.00	25500.00
39	LCU for generating set	1,000	set	405450.00	10200.00
40	Accessory including PC in Disassembled condition	1,000	set	729810.00	18360.00
41	YWT-1800	1,000	set	952808.00	23970.00
42	KL-46	1,000	set	486540.00	12240.00
43	Excitation Transformer (80KVA)	1,000	set	729810.00	18360.00
44	Spares	1,000	set	405450.00	10200.00
45	Air cooler	1,000	set	218213.00	5489.64
			Total	24,918,959.00	626,892.00

Position:

Decision: Transferred

The Case was considered the NC as per agenda. It was noted that the product pertains to chapter 85 of ITC (HS). Therefore, Committee decided to transfer the case to NC-2.

Case No. 16 NC-VI	Party's Name: M/s. Mahati Electrics, Pune Products Pvt. Ltd., Baroda	Meeting No. & Date 03/09 dt. 24.4.2008	Status Transferred
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Dated 24.4.2008			
HQ File No. 01/85/50/03/AM09/DES.VI RLA F.No. 31/24/40/304/AM08	License No. 3110032429 dt. 23.01.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0- Power Generation Set	1.000	Number	63816050.00	1605435.22
			Total	63816050.00	1605435.22

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	Lower Draft Tube	1.000	Set	46546.00	1170.96
2	Upper Draft Tube	1.000	Set	46546.00	1170.96
3	Draft Tube Elbow	1.000	Set	58182.00	1463.70
4	Draft Connector	1.000	Set	58182.00	1463.70
5	Water Inlet Cone	1.000	Set	23394.00	588.54
6	Spiral Case	1.000	Set	729810.00	18360.00
7	Guide Apparatus	1.000	Set	577199.00	14520.72
8	Flexible Connector	1.000	Set	20718.00	521.22
9	Runner	1.000	Set	4318448.00	108640.20
10	Rotor	1.000	Set	2522710.00	63464.40
11	Collector Ring	1.000	Set	370987.00	9333.00
12	Bottom Ring Seat	1.000	Set	74197.00	1866.60
13	Stator	1.000	Set	3419971.00	86037.00
14	Padestal Bearing Z280Tb	1.000	Set	148395.00	3733.20
15	Pedestal Bearing Z280/320	1.000	Set	148395.00	3733.20
16	End Cover	1.000	Set	55628.00	1399.44
17	Back wind shield	1.000	Set	37099.00	933.30
18	Back wind-screen cover	1.000	Set	37099.00	933.30
19	Front wind shield	1.000	Set	18529.00	466.14
20	Front wind-screen cover	1.000	Set	18529.00	466.14
21	Ground Brush	1.000	Set	97511.00	2453.10
22	Brush Bar	1.000	Set	74197.00	1866.60
23	Flywheel	1.000	Set	74197.00	1866.60
24	Flywheel Shield	1.000	Set	18610.00	468.18
25	Oil Box	1.000	Set	74197.00	1866.60
26	Lubricate Oil Station	1.000	Set	155287.00	3906.60
27	Electric Control Panel for Lubricate Oil Station	1.000	Set	74197.00	1866.60
28	High Voltage Switchboard XGN2-12	2,000	Set	202725.00	5100.00
29	High Voltage Switchboard spare parts	2,000	Set	202725.00	5100.00
30	Main Inlet Valve Body and Disc D941X-6/Dg1600	1,000	Set	632502.00	15912.00
31	Connecting pipe for main inlet valve	2,000	Set	42572.00	1071.00
32	By-pass Valve	1,000	Set	20273.00	510.00
33	Connecting pipe for by-pass valve	2,000	Set	3973.00	99.96
34	Stud and Bolt M36*195	96,000	Set	9731.00	244.80
35	Stud and Bolt M16*95	6,000	Set	487.00	12.24
36	Protection, measuring and control for generator	1,000	Set	8109900.00	20400.00
37	Protection, measuring and control panel for main Transformer/Cabling	1,000	Set	608175.00	15300.00
38	Common control cubicle	1,000	Set	608175.00	15300.00
39	LCU for generating set	1,000	Set	405450.00	10200.00
40	Accessories including PC in Disassembled	1.000	Set	729810.00	18360.00

Sl. No.	Description of goods, including item disassembled condition	Qty.	UOM	FOB (Rs.)	FOB (US\$)
41	YWT-1800	1,000	Set	668993.00	16830.00
42	KL-46	1,000	Set	48654.00	12240.00
43	Excitation Transformer (80KVA)	1,000	Set	729810.00	18360.00
44	Spares	1,000	Set	405450.00	10200.00
			Total	19,867,051.00	499,800.00

Position: Transferred

The Case was considered the NC as per agenda. It was noted that the product pertains to chapter 85 of ITC (HS). Therefore, Committee decided to transfer the case to NC-2.

Case No. 17 NC-VI Dated 24.4.2008	Party's Name: M/s. Marine Chemicals, Cochin	Meeting No. & Date 03/09 dt. 24.4.2008	Status Approved
HQ File No. 01/85/50/027/AM09/DES.VI RLA F.No. 10/24/40/181/AM08	License No. 1010028770 dt. 8.02.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	66/0- Agar Agar/Powder Grade Food/Micro Biological/Bacteriological/Pharma	18000.000	KG	8863800.00	224400.00
			Total	8863800.00	224400.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	Agar Agar Commercial Grade Powder	20000	KG	8690000.00	220000.00
			Total	8690000.00	220000.00

Position:

Decision: Transferred

It was noted that similar case has been decided earlier . As per Para 4.7.1 of HBP Vol. I, in cases where NC has already ratified norms for same export and import products in respect of an Authorization obtained under para 4.7.1 such norms shall be valid for a period of one year reckoned from the date of ratification. In such cases authorizations shall be issued by RA under Adhoc Norms Fixed category and application is not to be sent to NC for fixation/ ratification of norms. Committee, therefore, decided that that RLA should decide the case under Para 4.7.1

Case No. 18 NC-VI Dated 24.4.2008	Party's Name: M/s.Raj Petro Specialities Pvt. Ltd., Mumbai	Meeting No. & Date 04/09 dt. 24.4.2008	Status Deferred
HQ File No. 01/85/50/06/AM09/DES.VI RLA F.No. 03/95/40/985/AM08	License No. 0310456678 dt. 7.01.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

Case No. 20 NC-VI Dated 24.4.2008	Party's Name: M/s. Charankattu Coir Manufacturing Co. Pvt. Ltd., Chertallay	Meeting No. & Date 03/09 dt. 24.4.2008	Status Deferred
HQ File No. 01/85/50/026/AM09/DES.VI RLA F.No. 10/24/40/196/AM08	License No.101002899 dt. 05.03.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (Euro)
1	90/0-Dyed/Bleached Raphia Leafs in Spool/Hanks , Dyed/Bleached Leafs	9524.000	Sq. Meter	1088021.76	19428.96
			Total	1088021.76	19428.96

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(Euro)
1	Raphia Leaf in Hank Form Leaf in Hank Form	10000	Sq. Meter	952000.00	17000.00
			Total	952000.00	17000.00

Position:

Decision: Deferred.

The Committee considered the case as per agenda. It was decided to obtain the comments from Coir Board & DCSSI to consider the case further by NC.

Case No. 21 NC-VI Dated 24.4.2008	Party's Name: M/s. Tolaram Overseas Corporation, Kolkata	Meeting No. & Date 03/09 dt. 24.4.2008	Status Approved
HQ File No. 01/85/50/021/AM09/DES.VI RLA F.No. 02/24/40/255/AM08	License No.0210107842 dt. 04.01.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	90/0-Shellac	440000.00	KG	74800000.00	1877038.90
			Total	74800000.00	1877038.90

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	Stick Lac	800000.00	KG	64000000.00	1606022.58
			Total	64000000.00	1606022.58

Position:

Decision: Approved

The Committee considered the case as per agenda. It was noted that earlier, in similar case, the Committee in the meeting No. NC 24/08 held on 20.09.2007 and subsequently in meeting No. 34/08 held on 13.12.2007 had approved yield of 55%. Committee, therefore, ratified the instant case on the same basis, as applied by the firm, as under:

Export item

Qty

Export item

Shellac

Import item

Sticklac

Qty

440000.00 Kg

Qty

800000.00 Kg

RLA to take consequential action as per policy/procedure

Case No. 22 NC-VI Dated 24..4.2008	Party's Name: M/s. Kancor Flavours and Extracts Ltd., Ernakulam	Meeting No. & Date 03/09 dt. 24.4.2008	Status Deferred
HQ File No. 01/85/50/258/AM05/DES.VI RLA F.No. 10/24/40/50/AM06	License No.1010018688 dt. 29.11.2004		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	Mustard Essential Oil	1100	M.T.	6097000.00	132000.00
			Total	6097000.00	132000.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	Mustard Seed	200.000	M.T.		
			Total		

Position:

Decision: Deferred.

The Committee considered the case as per agenda. It was decided to examine this case on file before being relisted for consideration. Action to be taken accordingly.

Case No. 23 NC-VI Dated 24.4.2008	Party's Name: M/s. Lactose (India) Ltd., Mumbai	Meeting No. & Date 03/09 dt. 24.4.2008	Status Deferred.
HQ File No. 01/85/50/0002/AM09/DES.VI RLA F.No. 03/95/40/1101/AM08	License No.0310460540 dt. 11.02.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0-Lactose Monohydrate BP/Lactose BP /Lactose USP/Lactose EP	200.000	M.T.	8080000.00	202000.00
			Total	8080000.00	202000.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	Edible Lactose / Refined Edible Grade Lactose/Fine Grind Lactose Edible Grade/Ex- Fine Grind Lactose Edible Grade	204.000	M.T.	7344000.00	183600.00
			Total	7344000.00	183600.00

Position:

Decision: Deferred.

The Committee considered the case as per agenda. It was decided to obtain comments from MFPI. Case to be referred to MFPI.

Case No. 24 NC-VI Dated 24.4.2008	Party's Name: M/s. Lactose (India) Ltd., Mumbai	Meeting No. & Date 03/09 dt. 24.4.2008	Status Deferred.
HQ File No. 01/85/50/1221/AM08/DES.VI RLA F.No. 03/95/40/566/AM08	License No.031044451 dt. 24.09.2007		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0-Lactose Monohydrate BP/Lactose BP / Lactose USP/Lactose EP	200.000	M.T.	25446960.00	605880.00
			Total	25446960.00	605880.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	Edible Lactose / Refined Edible Grade Lactose/Fine Grind Lactose Edible Grade/Ex- Fine Grind Lactose Edible Grade	204.000	M.T.	23133600.00	550800.00
			Total	23133600.00	550800.00

Position:

Decision: Deferred.

The Committee considered the case as per agenda. It was decided to obtain comments from MFPI. Case to be referred to MFPI.

Case No. 25 NC-VI Dated 24.4.2008	Party's Name: M/s. Essar Oil Ltd., Jamnagar	Meeting No. & Date 03/09 dt. 24.4.2008	Status Deferred
HQ File No. 01/83/50/1569/AM08/DES.VI RLA F.No. 03/94/40/821/AM08	License No.0310450437 dt. 16.11.2007		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0- High Speed Diesel, Aviation Turbine Fuel, Gasoline	180353.710	M.T.	5022337709.00	126987047.00
			Total	5022337709.00	126987047.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	Condensate Condition:- Import item should not be used for heating/power generation obtained under para 4.7 of Hand Book	184501.00	M.T.	4972407750.00	124155000.00
			Total	4972407750.00	124155000.00

Position:

Decision: Deferred.

The Committee considered the case as per agenda. It was noted that norms for the product have been already fixed and therefore, question arises as to why separate norms should be fixed. After discussion it was decided that the matter be referred to the Ministry of Petroleum and Natural Gas for comments enclosing the firm's application and also their reply dated 19.3.2008. While making the reference Ministry of P&NG to be requested to give details of co-products that will be obtained in the manufacturing process and the commercial value of such co-products during November 2007 when the licence was obtained by the firm. Another similar pending case of the firm is to be clubbed with this case.

Case No. 26 NC-VI Dated 24.4.2008	Party's Name: M/s. Arcadia Agro, Vadodara	Meeting No. & Date 04/09 dt. 24.4.2008	Status Deferred
HQ File No. 01/83/50/0094/AM08/DES.VI RLA F.No. 34/24/40/145/AM08	License No.3410019744 dt. 01.10.2007		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (Euro)
1	90/0-Tissue Culture-Lily Bulbs	1100000.00	Number	3595460.00	64900.00
			Total	3595460.00	64900.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(Euro)
1	Lilium Tissue Culture Plant	39286.000	Number	122189.00	2160.73
2	Gelrite	294.642	KG	1999441.00	35357.04
3	Gelrite (type-2)	294.642	KG	766452.00	13553.53
4	Adhenine Hemi Sulphate Dihydrate	3.928	KG	201692.00	3566.62
5	Plastic Container + Lids	55000.00	Number	373230.00	6600.00
			Total	3463004.00	61237.92

Position:

Decision: Deferred

The Committee considered the case as per agenda. Committee noted the comments of the Department of Biotechnology conveyed under OM. No. BT/IL/05/243/2006- PID dated 25.2.2008 in which wastage at 5% has been recommended. It was further noted that in an earlier case pertaining to M/s Shaili Bio-Tech Pvt Ltd, Ahmedbad, DBT had recommended 0% wastage (case No.798 of meeting 10.1.2008). Committee decided to seek clarification from DBT as to why different wastage norms are being recommended.

Case No. 27 NC-VI Dated 24.4.2008	Party's Name: M/s. Mrs. Bectors Foods Specialities Ltd., Ludhiana	Meeting No. & Date 03/09 dt. 24.4.2008	Status Deferred.
HQ File No. 01/85/50/008/AM08/DES.VI RLA F.No. 30/24/40/48/AM08	License No. 3010054700 dt. 17.01.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
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1	67/0- Tomato Ketchup Containing 27000Kgs. Tomato Paste 346Kgs Xanthan Gum and 9.80Kgs. Spice Blend	100000.00	KG	3000000.00	76238.00
			Total	3000000.00	76238.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	Tomato Paste	27810.000	KG	778680.00	19540.27
2	Xanthan Gum	350.000	KG	192500.00	4830.60
3	Spice Blend- with condition that the BG/LUT as applicable to be executed as per relevant custom Notification/Circular as per para 2.20 of Handbook 2004-09	10.000	KG	5000.00	124.47
			Total	976180.00	24495.34

Position:

Decision: Deferred.

The Committee considered the case as per agenda. It was decided to obtain comments from DCSSI for further consideration the case. Accordingly case to be referred to DC(SSi)

Case No. 28 NC-VI Dated 24.4.2008	Party's Name: M/s. Ace International, New Delhi	Meeting No. & Date 03/09 dt. 24.4.2008	Status Deferred.
HQ File No. 01/85/50/025/AM09/DES.VI RLA F.No. 05/24/40/021/AM08	License No. 0510204047 dt. 24.05.2007		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	67/0- Whey Protein Concentrate 34	200000.00	KG	25085000.00	580000.00
			Total	25085000.00	580000.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	Whey Protein Concentrate- Industrial Grade	120000	KG	20241000.00	468000.00
			Total	20241000.00	468000.00

Position:

Decision: Deferred.

The Committee considered the case as per agenda. It was noted that comments of AHDF were awaited. Committee decided to remind AHDF for expediting their comments.

Case No. 29 NC-VI Dated 24.4.2008	Party's Name: M/s. Avignon Exim Pvt. Ltd., Mumbai	Meeting No. & Date 03/09 dt. 24.4.2008	Status Transfer red to NC-III
HQ File No. 01/85/50/0001/AM09/DES.VI RLA F.No. 03/94/40/1019/AM08	License No. 0310460950 dt. 14.02.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0- 3,5 Lutidine	5700.00	KG	1596000.00	39900.00
			Total	1596000.00	39900.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	Crude 3, 5 Lutidine	49305.00	KG	1577760.00	39444.00
			Total	1577760.00	39444.00

Position:

Decision: Transferred

The Case was considered the NC as per agenda. It was noted that the correct ITC (HS) code of the export product is 29333918, which pertains to NC-3. Committee decided to transfer the case to NC-3.

Case No. 30 NC-VI Dated 24.4.2008	Party's Name: M/s. Godrej & Boyce Mfg. Co. Ltd., Mumbai	Meeting No. & Date 03/09 dt. 24.4.2008	Status Deferred
HQ File No. 01/85/50/0007/AM09/DES.VI RLA F.No. 03/94/40/966/AM08	License No. 0310457215 dt. 09.01.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0-Table T 101	20.000	Number	57540.00	1370.00
2	61/0-Table T 102	20.000	Number	92400.00	2200.00
3	61/0-Table T 9	10.000	Number	47880.00	1140.00
4	61/0- Sumo Executive Table 1070 + Centre Drawer and 2 Pedestals	10.000	Number	93870.00	2235.00
5	61/0- Sumo Executive Table 1070 + Centre Drawer, 1 Pedestals and 1 Executive return unit	10.000	Number	80640.00	1920.00
6	61/0- Sumo Executive Table 1071+Centre Drawer and 2 Pedestals	10.000	Number	96180.00	2290.00
7	61/0- Sumo Executive Table 1070 + Centre Drawer, 1 Pedestals and 1 Executive return unit	10.000	Number	81480.00	1940.00
8	61/0- Mayfair MD 900x600x750 WC/Blk ERU	20.000	Number	40320.00	960.00
9	61/0- Mayfair MD 900x600x750 WC/Blk ERU	20.000	Number	53760.00	1280.00
10	61/0- Mayfair MD 750x425x750 WC/Blk	20.000	Number	37380.00	890.00
11	61/0- Mayfair MD 1400x750x750 WC/Blk	10.000	Number	42630.00	1015.00
12	61/0- Mayfair MD 1500x750x750 WC/Blk	10.000	Number	43680.00	1040.00
13	61/0- Mayfair MD 1600x750x750 WC/Blk	10.000	Number	44940.00	1070.00
14	61/0- Mayfair MD 1800x750x750 WC/Blk	10.000	Number	56070.00	1325.00

14	61/0- Mayfair MD 1800x750x750 WC/Blk	10.000	Number	30070.00	1555.00
15	61/0- Mayfair MD 900x600x750 WC/Blk connecting Top	20.000	Number	19320.00	460.00
			Total	888090.00	21145.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	CRCA MS Sheets 0.5 to 3.0mm or equivalent	3447.400	KG	710472.00	16916.00
2	Grade II Prelaminated/Plain Particle Board or Equivalent	1337.140	Sq. Meter	0.000	0.00
3	Epoxy Polyester Powder or equivalent	251.00	KG	0.00	0.00
			Total	710472.00	16916.00

Position:

Decision: Deferred

The Case was considered the NC as per agenda. It was decided to defer the case for two weeks. DIPP to submit written comments

Case No. 31 NC-VI Dated 24.4.2008	Party's Name: M/s. Godrej & Boyce Mfg. Co. Ltd., Mumbai	Meeting No. & Date 03/09 dt. 24.4.2008	Status Transferred to NC I
HQ File No. 01/85/50/0156/AM08/DES.VI RLA F.No. 03/94/40/977/AM08	License No. 0310457922 dt. 17.01.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0-Trims-aluminium	305.000	Number	81802.14	1947.67
2	61/0-Brackets-Steel	632.00	Number	42682.08	1016.24
3	61/0-Vertical Uprights for Frames-Steel	182.000	Number	113666.28	2706.34
4	61/0- Std. Horizontals for Frames-Steel	792.00	Number	117417.72	2795.66
5	61/0-Tiles- Steel	1092.000	Number	335134.80	7979.40
6	61/0- Hinge Bottom Fascias- Steel	364.000	Number	55954.00	1332.24
7	61/0- Top Caps – Mazak	156.000	Number	3255.84	77.52
8	61/0- Worksurfaces- Prelam Particle Board	339.00	Number	406046.34	9667.77
9	61/0- Overhead Binders- Steel	72.000	Number	171430.56	4081.68
10	61/0- Pedestals Steel	72.000	Number	170795.52	4066.56
			Total	1498185.36	35671.08

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	CRCA MS Sheets 0.5 to 3.0mm or equivalent	7156.700	KG	939646.26	22372.53
2	Extruded Aluminium or Equivalent	142.610	KG	0.00	0.00
3	Mazak or Equivalent	7.540.00	KG	0.00	0.00
4	Grade II Prelaminated/Plain Particle Board	188.180.	Sq.Meter	0.00	0.00
			Total	939646.26	22372.53

Position:

Decision: Transferred

DIPP in their comments handed over during the meeting have stated that following information is required:

1. Detailed technical drawings with dimensions of each export product
2. Weight of each export product with weight of each of the imported and indigenous inputs, separately for each export product for the purpose of material balancing
3. Detailed calculations as to how the quantity of raw materials proposed for import has been arrived at including the net weight of components to be manufactured out of these imported material, wastages claimed at each stage of manufacturing with complete justification supported by documentary evidence/drawing etc.

Committee decided to issue letter to the firm for the above and then to transfer the case to NC-1 To whom the case pertains.

Case No. 32 NC-VI Dated 24.4.2008	Party's Name: M/s. Panama Petrochem Ltd., Mumbai	Meeting No. & Date 03/09 dt. 24.4.2008	Status Deferred
HQ File No. 01/85/50/010/AM09/DES.VI RLA F.No. 03/95/40/906/AM08	License No. 0310454325 dt. 17.12.2007		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0- Panoil TW 255 (Petroleum Distillate)	200.000	MT	9560000.00	0.00
			Total	9560000.00	0.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	Base Oil	206.000	MT	7378920.00	185400.00
			Total	7378920.00	185400.00

Position:

Decision: Deferred.

The Case was considered the NC as per agenda. It was decided to refer the case to Ministry of P&NG for their comments.

Case No. 33 NC-VI Dated 24.4.2008	Party's Name: M/s. Panama Petrochem Ltd., Mumbai	Meeting No. & Date 03/09 dt. 24.4.2008	Status Deferred
HQ File No. 01/85/50/009/AM09/DES.VI RLA F.No. 03/95/40/955/AM08	License No. 0310457415 dt. 11.01.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0- Panoil TS/SH-150	1000000.000	KG	39000000.00	0.00
			Total	39000000.00	0.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	Base Oil	1050000.000	KG	37422000.00	945000.00

			Total	37422000.00	945000.00
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Position:

Decision: Deferred.

The Case was considered the NC as per agenda. It was decided to refer the case to Ministry of P&NG for their comments

Case No. 34 NC-VI Dated 24.4.2008	Party's Name: M/s. Jain Irrigation Systems Ltd.,	Meeting No. & Date 03/09 dt. 24.4.2008	Status Deferred.
HQ File No. 01/85/50/002/AM09/DES.VI RLA F.No. 03/94/40/0038/AM08			

Position:

Decision: Deferred.

Data of the case has not been received. To be checked with RLA for details.

Case No. 35 NC-VI Dated 24.4.2008	Party's Name: M/s. Aquatech Industries (India) Pvt. Ltd., Mumbai	Meeting No. & Date 03/09 dt. 24.4.2008	Status Deferred
HQ File No. 01/85/50/0017/AM09/DES.VI RLA F.No. 03/94/40/323/AM07	License No. 0310386768 dt. 26.06.2006		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (Indian Rupees)
1	61/0- Pretreatment Plant for Pure Water 5.00m3/hr Pre T+UF+DM Water	1.000	Number	4933550.00	0.00
2	61/0- Purified Water-RO Plant- Hydrogenation 0.50m3/hr RO	1.000	Number	967075.00	0.00
3	61/0- Purified Water-RO Plant- API Penams 1.00m3/hr RO	1.000	Number	1024525.00	0.00
4	61/0- Purified Water-RO Plant- NPNC Penams 1.00m3/hr RO	1.000	Number	1024525.00	0.00
5	61/0- Purified Water-RO Plant- Sterlie Penams 0.50, 3/hr RO	1.000	Number	1139425.00	0.00
6	61/0- Distribution System for Purified Water- Hydrogenation 2.00 m3/he PWDL	1.000	Number	1062825.00	0.00
7	61/0- Distribution System for Purified Water-API Penams 2.00 m3/hr PWDL	1.000	Number	1426675.00	0.00
8	61/0- Distribution System for Purified Water-NPNC Penams 2.00 m3/hr PWDL	1.000	Number	1110700.00	0.00
9	61/0- Distribution System for Purified Water-Sterlie Penams 2.00 m3/hr PWDL	1.000	Number	1110700.00	0.00
			Total	13800000.00	0.00

S.No.	Import Item		Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	Ultrafiltration Module Model: CTG, TARGA(R) 8-72-35-PMC Accessories for Module		2.000	Number	309350.00	6725.00
2	Pumps		1.000	Number	321448.00	6988.00
	(a)	PSF Feed Pump, CH 8-50, 4N508025-1No.				
	(b)	UF Fast Flush Pump, CRN 20-2, 96500485-1No.				
	(c)	UF Back Flush Pump, CR 20- 196500326-1 No.				

	(d)	DM Feed Pump, CH 8-60, 4N508030-1 No.				
	(e)	DM Regeneration Pump, CHI 4- 40, 4J518004-1 No.				
	(f)	RO Feed/CIP Pump, CHI 2-50, 4H 518005-4 Nos.				
	(g)	RO HPP, CRN 3-17, 96516927 -1 No.				

3	Acuators and Instrumentation- (CIF value in Euro 11254.02 equivalent to US\$13455.89)		1.000	Number	618971.00	13455.89
4	Membranes Model: HSRO 4040FF – 28 Nos. Couplers for HSRO 4040FF- 28 Nos.		156.000	Number	269790.00	5865.00
5	Resin Lewatit Monoplus S100= 575Ltrs. Lewatit Monoplus M600=825Ltrs.		1400.00	Litre	171005.00	3717.50
				Total	1690564.00	36751.39

Position:
Decision: Deferred

Data of the case has not been received. To be checked with RLA for details.

Case No. 36 NC-VI Dated 24.4.2008	Party's Name: M/s. Aquatech Industries (India) Pvt. Ltd., Mumbai	Meeting No. & Date 03/09 dt. 24.4.2008	Status Deferred.
HQ File No. 01/85/50/0016/AM09/DES.VI RLA F.No. 03/94/40/322/AM07		License No. 0310386761 dt. 26.06.2006	

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (Indian Rupees)
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1	61/0-High Purity Water Generation Sustum for LYO Block	1.000	Number	1340000.00	0.00
2	61/0- High Purity Water Distribution System for Penems Block fixed components	1.000	Number	1914000.00	0.00
3	61/0- High Purity Water Distributin System (Purified Loop) for Penems Block variable components	1.000	Number	510425.00	0.00
4	61/0- High Purity Water Distribution system (WF Loop) for Penems Block variable components	1.000	Number	510425.00	0.00
5	61/0- High Purity Water Generation Systems for CEPH Block	1.000	Number	2775000.00	0.00
6	61/0- High Purity Water Distribution Systems for CEPH Block fixed Components	1.000	Number	1350000.00	0.00
7	61/0- High Purity Water Generation Systems for NPCN Block	1.000	Number	2732600.00	0.00
8	61/0- High Purity Water Generation System for NPNC Block fixed components	1.000	Number	1020125.00	0.00
9	61/0- High Purity Water Distribution System (Purified Loop) for NPNC Block fixed Components	1.000	Number	747425.00	0.00
			Total	12900000.00	0.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	Ultrafiltration Module Model: CTG, TARGA(R) 8-72-35-PMC -2 Nos. Accessories for Module	1.000	Number	309350.00	6725.00

2	Pump	1.000	Number	379684.00	8254.00
	(a)		UF Feed Pump, Model: CH 4-50=2 Nos.		
	(b)		UF Fast Flush Pump, Model: CHI 12-20=- Nos.		
	(c)		UF Back flush Pump, Model: CH 4-30=2Nos.		
	(d)		RO Feed Pump, Model: CHI 4-40= 2Nos.		
	(e)		RO I High Pressure Pump, Model: CRN 3-23=- Nos.		
	(f)		RO II High Pressure Pump, Model: CRN 3-21= 2 Nos.		
	(g)		Booster Pump for EDI, Model: CHI 2-30=2 Nos.		

	(h)		RO				
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3	Acuators and Instrumentation (CIF value in Euro 2,561.47 equivalent to US\$ 3062.63)	1.000	Number	140881.00	3062.63
4	Electrodeionisation Unit IPLXM 18H13	1.000	Number	561476.00	12206.00
5	SS 316L Pipes Size: 25.4 OD SS 316L, Qty: 713.7m (CIF value in Euro 4917.30 equivalent to US\$ 5879.48)	1.000	Number	270456.00	5879.00
6	Membranes Model; HSRO 4040FF=28 Nos. Couplers for HSRO 4040FF=28Nos Model: HSRO 390FF=3 Nos.	1.000	Number	516580.00	11230.00
			Total	2178427.00	47357.11

Position:

Decision: Deferred

Data of the case has not been received. To be checked with RLA for details.

Case No. 37 NC-VI Dated 24.4.2008	Party's Name: M/s. Jain Irrigation Systems Ltd., Mumbai	Meeting No. & Date 03/09 dt. 24.4.2008	Status Deferred
HQ File No. 01/85/50/013/AM09/DES.VI RLA F.No. 03/94/40/0365/AM07	License No. 0310376027 dt. 17.04.2006		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	Fruit Puree: Mango, Banana, Guava, papaya, tomato Paste, Concentrate, Juice, Pulp etc (Net content of import item in export 1.220Ltr. Foil Aseptic Bag with star Asept Fitment-7680 No. 2.220 Ltr, Foil Aseptic Bag with Elpo Fitment-960 No. 3.5Ltr, Foil Aseptic Bag with star Asept Fitment-1440 No. 4.220Ltr, Nyalu Aseptic Bag with new Structure-15000 No. 5, Top quality Flatt)	6514427.00	KG	250000000.00	5555555.00
			Total	250000000.00	5555555.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	220 Ltr. Foil Aseptic Bag with Star Asept Fitment	7757.000	Number	2461415.00	54698.00
2	220 Ltr. Foil Aseptic Bag with Star Elpo Titment	970.000	Number	263723.00	5861.00
3	5 Ltr. Foil Aseptic Bag with Star Asept Fitment	1454.000	Number	164827.00	3662.00
4	200 Ltr. Nyalu Aseptic Bag with New Structure	15150.000	Number	3837376.00	85275.00

5	Top Quality Flattened A 10 OTS Cans	363600.00	Number	9271513.00	206034.00
			Total	15998854.00	355530.00

Position:

Decision: Deferred.

Data of the case has not been received. To be checked with RLA for details.

Case No. 38 NC-VI Dated 24.4.2008	Party's Name: M/s. Jain Irrigation Systems Ltd.,	Meeting No. & Date 03/09 dt. 24.4.2008	Status
HQ File No. 01/85/50/019/AM09/DES.VI RLA F.No. 03/94/40/759/AM07			

Position:

Decision: Deferred.

Data of the case has not been received. To be checked with RLA for details.

Case No. 39 NC-VI Dated 24.4.2008	Party's Name: M/s. Amalgam Foods & Beverages Ltd., Kochi	Meeting No. & Date 03/09 dt.24.4.2008	Status Deferred
HQ File No. 01/85/50/025/AM09/DES.VI RLA F.No. 10/81/40/84/AM06	License No. 1010022792 dt. 13.02.2006		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	66/0- Frozen Samosa Vegetable Chicken Cheese	1582275.000	Number	1783253.00	39322.00
			Total	1783253.00	39322.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	Springroll Pastry Plain for making Samosa 435 Cases (150MM X 50 Sheets X 40 PKTS per Case) 45 Cases (250MM X 30 Sheets X 30 PKTS per case (BG/LUT as applicable to be executed as per relevant Customs Notification/Circular in terms of Para 2.20 of HBP (Vol.I) 2004-09 as amended	910500.000	Number	760746.00	16775.00
			Total	760746.00	16775.00

Position:

Decision: Deferred.

Data of the case has not been received. To be checked with RLA for details.

Case No.40 NC-VI Dated 24.4.2008	Party's Name: M/s. Llyod Insulations (India) Ltd., Mumbai	Meeting No. & Date 03/09 dt. 24.4.2008	Status Deferred
HQ File No. 01/85/50/024/AM09/DES.VI RLA F.No. 03/95/40/738/AM08	License No. 0310447635 dt. 24.10.2007		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items		Qty.	UOM	FOB (Rs.)	FOB (Indian Rupees)
1	61/0-Prefabricated Building CTH-94060		2946.000	Sq. Meter	6549124.00	6549124.00
	1	PUF Sandwich Panel all 120MM Thickness #Qty. 1451 Sq Meter				
	2	PUF Sandwich Panel ceiling 120MM Thickness # Qty. 1009 Sq. Meter				
	3	Wall Panels 200MM thickness # Qy. 319 Sq. Meter				
	4	Prefabricated Ceiling Panels 200MM thickness # Qty. 167 Sq. Meter				
				Total	6549124.00	6549124.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	Polyol (Baymer BJ-376131)	10300.500	KG	988848.00	24721.20
2	Isocyanate(Desmodyr-44V20L)	10300.500	KG	1030052.00	25751.00
3	Prime Quality XRAW (Prepainted Zincalume Steel Coils 0.5MM)	24808.270	KG	1230490.00	30762.25
			Total	3249390.00	81234.75

Position:

Decision: Deferred.

Data of the case has not been received. To be checked with RLA for details.

Case No. 41 NC-VI Dated 24.4.2008	Party's Name: M/s. GTC Industries Ltd., Mumbai	Meeting No. & Date 03/09 dt. 24.4.2008	Status Deferred
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DATE: 27.4.2008 HQ File No. 01/85/50/023/AM09/DES.VI RLA F.No. 03/94/40/300/AM08	License No. 0310434035 dt. 26.6.2007	DECISION:
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Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	90/0-Assorted Little Cigar/Cigar/Cigarilo 69MM4' SS, 79MM HLP-SC, 84MM HLP-SC, 97MM HPL-SC, 100MM 5's SS, 100MM 10's SS, 100mm HLP-SC, 106MM HLP Qty. in Million 1084.800 (MLN) MLN Option not available in online menu hence put in thousands in Nos)	1084800.000	Thousands in Nos.	504296880.00	12396600.00
			Total	504296880.00	12396600.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	Reconstituted Tobacco	119982.000	KG	88810764.00	2153933.00
2	CKT Base paper (CT Paper)	9976809.000	KG	2042773.00	49505.00
3	Acetate Filter Rods	286020.000	Thousands in Nos	39358200.00	952521.00
4	Synthetic Flavouring Essence	56915.000	KG	187933241.00	4553188.00
5	215gsm Coated Board	612132.000	KG	23848703.00	579194.00
6	BOPP Film	46765.000	KG	5105358.00	123927.00
7	Tear of Robbon printed qty. in meters (13621930 Mtrs) converted to Rolls 12000 Mtrs per roll=1135.16 Rolls	1135.16	Coil/Roll	474013.00	11520.00
			Total	134753052.00	8423788.00

Position:

Decision: Deferred.

Data of the case has not been received. To be checked with RLA for details.

Case No. 42 NC-VI Dated 24.4.2008	Party's Name: M/s. Ruchi Soya Industries Ltd., Mumbai	Meeting No. & Date 03/09 dt. 17.4.2008	Status Deferred
HQ File No. 01/85/50/022/AM09/DES.VI RLA F.No. 03/95/40/764/AM07	License No. 0310430730 dt. 28.05.2007		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	67/0- Refined Palm Oil (Edible Grade) (FFA 0.1% maximum) Slip Melting point C-53-55 degree Celsius; Iodine Value (Wijs) 30-34, FFA as Palmitic Acid, %0.1 pct max. Moisture% -MOPGC Test method, Colour (5 1/4 Lovibond Cell)-2.5 Red	250.000	MT	6750000.00	144230.77

	max. Condition:- All the import and export items will be strictly				
			Total	6750000.00	144230.77

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	Crude (Raw) Palm Oil (Edible Grade) (FFA 2.2+/-0.2%) Condition:- All the import and export items will strictly as per the FFA specifications prevalent at the time of import and export. First export will take place and import will be allowed only after grant of EODC as per condition number 2 & 3 M.	254.000	MT	5824728.00	124460.00
			Total	5824728.00	124460.00

Position:

Decision: Deferred.

Data of the case has not been received. To be checked with RLA for details.

Case No. 43 NC-VI Dated 24.4.2008	Party's Name: M/s. Rajkripal Lumbers Ltd., Gandhidham	Meeting No. & Date 03/09 dt. 24.4.2008	Status Deferred.
HQ File No. 01/85/50/020/AM09/DES.VI RLA F.No. 24/80/40/21/AM07	License No. 2410017730 dt. 14.11.2006		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	90/0-Batten, Soft Wood Size: 3X2INX4FT Long Tolerance ON C/S= +/-4MM Pin Wood-NZ Land, The export product shall be made from the imported "New Zealand Pine Logs Raw.	20000.000	Foot	5100000.00	0.00
2	90/0-Wood, Soft, 3X2INX8FT Tolerance ON C/S= +/-4MM Pine Wood- NZ Land Supply to be made to M/s. Reliance Petroleum Ltd. (Unit at Jamnagar SEZ), Village Meghpur/Padana, Taluka: Lalpur, Dist:Jamnagar , Gujarat-361 280. The export product shall be made from the imported "New Zealand Pine Logs Raw".	20000.000	Foot	5100000	0.00
			Total	10200000.00	0.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	New Zealand Pine Logs Raw	1586 150	Cubic	9609177 00	210958 88

1	NEW Zealand Time Log: New Zealand This license has been issued under para 4.7 of HBP.	2000.00	Case Meter	9609177.00	210958.88
			Total	9609177.00	210958.88

Position:

Decision: Deferred.

Data of the case has not been received. To be checked with RLA for details.

Case No. 44 NC-VI Dated 24.4.2008	Party's Name: M/s.Gujarat Ambuja Exports Ltd., Ahmedabad	Meeting No. & Date 03/09 dt. 24.4.2008	Status Deferred.
HQ File No. 01/85/50/014/AM09/DES.VI RLA F.No. 08/24/40/14/AM07	License No. 0810056040 dt. 02.05.2006		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	67/0- Soyabean Extraction	50000.00	MT	444500000.00	10000000.00
			Total	444500000.00	10000000.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	Furnace OilHBP.	550000.00	Litre	8993412.00	200522.00
2	Hexane (This license is issued in terms of para 4.7 of Hand Book subject to approval of norms by ALC, HQRS. Bank Guarantee/LUT to be executed with the Customs authority as per relevant Customs Notification/Circulars)	460000.00	Litre	7114107.00	158620.00
3	Coal	5500000.00	KG	4933500.00	110000.00
			Total	21041019.00	469142.00

Position:

Decision: Deferred.

Case No. 45 NC-VI Dated 24.4.2008	Party's Name: M/s. Gujarat Paraffins Pvt. Ltd.,	Meeting No. & Date 03/09 dt. 24.4.2008	Status Deferred
HQ File No. 01/85/50/018/AM09/DES.VI RLA F.No. 08/24/40/90/AM07			

Position:

Decision: Deferred.

Data of the case has not been received. To be checked with RLA for details.

Case No. 46 NC-VI Dated 24.4.2008	Party's Name: M/s. Gujarat Paraffins Pvt. Ltd.,	Meeting No. & Date 03/09 dt. 24.4.2008	Status Deferred.
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HQ File No. 01/85/50/015/AM09/DES.VI RLA F.No. 08/24/40/47/AM07		
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Position:

Decision: Deferred.

Data of the case has not been received. To be checked with RLA for details.

Case No 47 NC-VI Dated 24.4.2008	Party Name: M/s. Elcorp Pvt. Ltd, New Delhi.	Meeting No. 03/09 Date 24.4..2008	Status Deferred
HQ File No. 01/85/50/69/AM05/DES-VI	RLA File 05/24/40/228/AM06	Lic No./Date 0510161966 13.7.2005	Defer date

LIST OF EXPORT PRODUCT IS ENCLOSED : ANNEXURE-‘A’

S.No.	EXPORT ITEM	QTY	UOM	FOB(Rs)	FOB(US\$)
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LIST OF IMPORT ITEMS IS ENCLOSED : ANNEXURE-‘B’

S.No.	IMPORT ITEM	QTY	UOM	CIF (Rs)	CIF(US\$)
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Application: Amendment in advance authorization No. 0510161966 dated 13.7.2005

Position:

Decision: Deferred.

The Committee considered the case as per agenda. The firm has represented that Customs Department have not registered the Advance Authorisation at various ports as their computer software and technical provisions cannot register the large number of export items of various sizes and designs. Committee considered the firm's request for amendment of Advance Authorization as under and noted that firm is importing ceramic tiles in various sizes and the wooden home decorative items are exported after fitting these imported ceramic tiles (of various sizes) in them. Case may be put up on file detailing the qty(s) applied and approved by ALC earlier of both import and export items.

Sl. No	Export Item	Qty	UOM	FOB/FOR (Rs)	FOB(IN Currency realization)	of
1.	68/1-Wooden Home Decorative Items - fitted with Imported Ceramic Tiles of Size (3"x6", 6"x6", 6"x6"xPlain).	27320	Number	30320409	689100.22 US\$	

Case No 48 NC-VI Dated 24.4.2008	Party Name: M/s. Elcorp Pvt. Ltd, New Delhi.	Meeting No. 03/09 Date 24.4..2008	Status Deferred
HQ File No. 01/85/50/123/AM07/DES-VI	RLA File 05/24/40/442/AM07	Lic No./Date 0510190962 14.09.2006	

Application: Amendment in advance authorization No. 0510190962 dated 14.9.2006.

LIST OF EXPORT PRODUCT IS ENCLOSED : ANNEXURE-‘A’

S.No.	EXPORT ITEM	QTY	UOM	FOB(Rs)	FOB(US\$)
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LIST OF IMPORT ITEMS IS ENCLOSED : ANNEXURE-‘B’

S.No.	IMPORT ITEM	QTY	UOM	CIF (Rs)	CIF(US\$)
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Position:

Decision: Deferred

The Committee considered the case as per agenda. The firm has represented that Customs Department have not registered the Advance Authorisation at various ports as their computer software and technical provisions cannot register the large number of export items of various sizes and designs. Committee considered the firm's request for amendment of Advance Authorization as under and noted that firm is importing ceramic tiles in various sizes and the wooden home decorative items are exported after fitting these imported ceramic tiles (of various sizes) in them. Case may be put up on file detailing the qty(s) applied and approved by ALC earlier of both import and export items.

Sl. No	ITC HS Code	Export Item	Qty	UOM	FOB/FOR (Rs)	FOB(IN Currency realization)	of
1.	44219090	68/1- Wooden Home Decorative Items- Handmade Wooden Handicraft items fitted with Imported Ceramic Tiles of Sizes 3"x6", 3"x8", 6"x6", 6"x6" Plain, 4" Round and 6"Round	15000.00	Number	7500037.00	161430.00	US\$
2.	69089090	68/2 Ceramic Tiles Imported Ceramic Tiles after reprocessing in India Sizes 3"x6", 3"x8", 6"x6", 6"x6" Plain, 4"Round and 6"Round	20000.00	Number	1393800.00	30000.00	US\$

Case No 49 NC-VI Dated 24.4.2008	Party Name: M/s. Elcorp Pvt. Ltd, New Delhi.	Meeting No. 03/09 Date 24.4..2008	Status Deferred
HQ File No. 01/85/162/219/AM08/DES-VI	RLA File 05/24/40/1040/AM07	Lic No./Date 0510202170 4.4.2007	

Application: Amendment in advance authorization No. 0510202170 dated 4.4.2007

LIST OF EXPORT PRODUCT IS ENCLOSED : ANNEXURE-‘A’

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S.No.	EXPORT ITEM	QTY	UOM	FOB(Rs)	FOB(US\$)
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LIST OF IMPORT ITEMS IS ENCLOSED : ANNEXURE-'B'

S.No.	IMPORT ITEM	QTY	UOM	CIF (Rs)	CIF(US\$)
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Position:

Decision: Deferred.

The Committee considered the case as per agenda. The firm has represented that Customs Department have not registered the Advance Authorisation at various ports as their computer software and technical provisions cannot register the large number of export items of various sizes and designs. Committee considered the firm's request for amendment of Advance Authorization as under and noted that firm is importing ceramic tiles in various sizes and the wooden home decorative items are exported after fitting these imported ceramic tiles (of various sizes) in them. Case may be put up on file detailing the qty(s) applied and approved by ALC earlier of both import and export items.

Sl. No	ITC HS Code	Export Item	Qty	UOM	FOB/FOR (Rs)	FOB(IN Currency realization)	of
1.	44219090	68/1- Wooden Home Decorative Items- Handmade Wooden Handicraft items fitted with Imported Ceramic Tiles Sizes (3"x6",3"x8", 6"x6", 6"x6", Plain , 4" Round and 6"Round	12000.00	Number	5623325.20	126680.00 US\$	
2.	69089090	68/2 Ceramic Tiles Imported Ceramic Tiles after reprocessing in India Sizes (3"x6",3x8",6"x6",6"x6", 6"x6", Plain, 4"Round and 6"Round.)	18530.00	Number	1304089.40	29378.00 US\$	

Case No 50 NC-VI Date. 24.4.2008	Party Name:M/s. Vallabhdas Kanji Ltd, Kerala	Meeting No/Date 03/09 Date 24.4.2008	Status Deferred.
HQ File No. 01/85/50/188/AM05/DES/VI	RLA File 10/81/40/110/AM05	Lic No./Date 1010017927	Defer date 11.10.2007

		12.10.2004	
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Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009: Export of Hot & Spicy marinade against import monosodium glutamate

S.No.	EXPORT ITEM	QTY	UOM	FOB(Rs)	FOB(US\$)
			Total		

S.No.	IMPORT ITEM	QTY	UOM	CIF (Rs)	CIF(US\$)
			Total		

Position:

Decision: Deferred.

The committee considered the case as per agenda. It was noted that earlier in the meeting No.27/08 held on 11.10.2007 the firm's representative, Ms.Mamta Bansal, had come for personal hearing when the Committee advised her to furnish certain documents, as under

- (a) a copy of the purchase order indicating the quantity/ratio of MSD per kg of food marinade.
- (b) Copies of shipping bills evidencing export of marinade to KFC in the past if any,
- (c) Copies of shipping bills indicating the composition of the food marinade
- (d) Copy of the relevant PFA rules confirming admissibility of the quantity of MSD sought for

It was noted that the document at (a) has still not been provided by the firm. Committee decided that firm be asked to provide this document.

Committee further noted that the shipping bills submitted are that of National Traders and Agencies and not that of the applicant firm. Committee decided to ask the applicant firm to clarify this. Case to be relisted on receipt of information from firm.

